

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 73/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

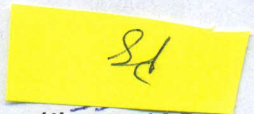
Name of the Company	Surendra Kumar Joshi- Vs- Rei Agro Limited.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

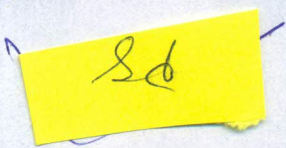
ORDER

No one is present.

In this case order for liquidation has been passed and Liquidator has filed his progress report dated 27/10/2017, which may be taken on record.

List on 11/01/2018 for further order.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)